

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.2097/2000

Tuesday, this the 4th day of September, 2001

Hon'ble Shri Shanker Raju, Member (Jud1)

Shri O.P. Panchal, S/o Shri Ganpat R. Panchal  
Ex-Boiler Attendent  
R/o H.No.1684, Paprawat Road,  
Todarmal Colony, Najafgarh,  
New Delhi-110043. ....Applicant  
(None)

V E R S U S

1. Union of India through  
The Secretary, Ministry of Health,  
Nirman Bhavan, New Delhi
2. Medical Superintendent  
Dr. Ram Manohar Lohia Hospital  
New Delhi.
3. The Accounts Officer  
Dr. Ram Manohar Lohia Hospital  
New Delhi. ....Respondents  
(By Advocate: Shri R.P. Ralhan, proxy for Sh. Mudgil)

ORDER (ORAL)

None appeared on behalf of the applicant even on the second call. On the file, I find that the applicant has not appeared before the Court on the earlier two occasions also i.e. on 31.7.2000 and 13.7.2001. The learned counsel for the respondents states that the grievance of the applicant has already been redressed by the respondents themselves. But in the rejoinder the applicant's counsel has stated that the same has not been fully redressed. The counsel for the applicant is not present even today.

2. In the circumstances, the O.A. is dismissed for default and non-prosecution.

(Shanker Raju)  
Member (J)

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